

HIGH COURT OF MANIPUR AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF AUGUST, 2022

HIGH COURT OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
170	13	183	187	23	210	110.00	176.92	114.75

SUBORDINATE COURTS OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
212	102	314	317	145	462	149.53	142.16	147.13

P. Athing 9/9/22
SUPERINTENDENT: STATEMENT

REGISTRAR (JUDICIAL)